

**Court-II**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 248 of 2012**

**Dated : 21<sup>st</sup> August, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**West Central Railway ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant (s) : Ms. Mansi Gautam for  
Ms. Gitanjali Mohan

Counsel for the Respondent (s): Mr. C.K. Rai for R-1  
Mr. Bipin Gupta for R-2

**ORDER**

At the request of the learned counsel for the appellant, post the matter for hearing on **2<sup>nd</sup> September, 2013.**

**(Justice Surendra Kumar)**  
**Judicial Member**

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**(Rakesh Nath)**  
**Technical Member**